

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 08
(IB)-122(PB)/2022

IN THE MATTER OF:

Innovative Realtech Pvt Ltd.	...	Applicant/Petitioner
Vs		
Sunrise Probuild Pvt. Ltd.	...	Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016.

Order delivered on 15.11.2022

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH KUMAR SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

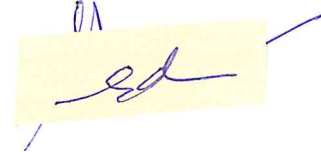
PRESENT:

For the Applicant : PCA Mr. Abhishek Nahta, Mr. Rishabh Sachdeva, Mr. Kaveena Pariker.
For Respondent : Mr. Sandeep Agarwal, Mr. Jeevesh Prakash, Advs.

ORDER

Ld. Counsel for the parties appeared.

At the request of the Ld. Counsel, list the matter for a physical hearing on 03.01.2023.



(RAMALINGAM SUDHAKAR)
PRESIDENT



(AVINASH KUMAR SRIVASTAVA)
MEMBER (TECHNICAL)